NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/64/2016

NAME OF THE PETITIONER(S)

: S. Jayaprakash

NAME OF THE RESPONDENT(S)

: Talent Capital India Private Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. ROHAN RATASEKARAN

V

Coursel for

Rohy. P

Jon. S.R. Rayayopal

Pelitien

2. P.v.P. Saiville

Counsel lu

J. v.P. SaiviLa

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ORDER

Counsel for petitioner present. Counsel for R2 present. Both the parties prayed time for final hearing. Time extended at request. Put up on **09.01.2017** at **10.30** A.M.

(Ch Mohd Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)